

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1279
ANSWERED ON:13.08.2013
VIOLENCE IN ASSAM
Bhagora Shri Tarachand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the violence in Assam reportedly erupted recently due to extortion bid;
- (b) if so, whether the said incident has not been included in chargsheet filed by the investigating agencies including CBI;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the reaction of the Government thereto along with the measures taken by the Government to stabilise the Law and Order situation in the State?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (c): The Central Bureau of Investigation (CBI) was handed over seven cases relating to violence in Assam for investigation. Out of seven cases, CBI has already filed charge sheets in the three cases.
- (d): In order to maintain law and order situation in the State, efforts are being supplemented by the Central Government through various measures such as deployment of additional Central Armed Police Forces and also providing Central assistance to the State Government for modernization and strengthening of State Police Force. The State Government has also set up Anti Extortion Cells in various districts to deal with the situation.